

संघ लोक सेवा आयोग के विज्ञापन

584. श्री ओम प्रकाश त्यागी :
श्री मोलहू प्रसाद :
श्री राम चरण :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार संघ लोक सेवा आयोग के विज्ञापन अंग्रेजी के सभी प्रमुख समाचार पत्रों में देती है परन्तु हिन्दी के केवल एक दो समाचार पत्रों जैसे 'नवभारत टाइम्स' आदि में ही देती है;

(ख) यदि हां, तो इस भेदभाव के क्या कारण हैं विशेष रूप से जब कि अंग्रेजी बोलने वाले व्यक्तियों की संख्या बहुत ही कम है तथा हिन्दी बोलने वालों की संख्या करोड़ों में है; और

(ग) क्या सरकार का विचार संघ लोक सेवा आयोग के विज्ञापन अंग्रेजी के एक, दो समाचार पत्रों में तथा हिन्दी के सभी प्रमुख समाचार पत्रों में देने का है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ग). संघ लोक सेवा आयोग के विज्ञापन देने के लिए अंग्रेजी तथा क्षेत्रीय भाषाओं में समाचार पत्रों का चयन सूचना व प्रसारण मंत्रालय (विज्ञापन और दृश्य प्रचार निदेशालय) द्वारा यह देख कर किया जाता है कि अमुक क्षेत्र में किसी समाचार पत्र का प्रसारण कितना है तथा इसके पीछे मुख्य उद्देश्य यह होता है कि देश भर में आयोग के विज्ञापनों को अधिकतम प्रचार व प्रसारण प्राप्त हो। ऐसे समाचार पत्रों की सूची का उनके द्वारा नियतकालिक पुनरीक्षण किया जाता है।

इस समय 92 समाचार पत्रों में संघ लोक सेवा आयोग के विज्ञापन प्रकाशित

होते हैं, जिनमें से केवल 24 अंग्रेजी समाचार पत्र तथा शेष 68 अन्य भाषाओं के समाचार पत्र हैं जिनमें 19 हिन्दी के हैं।

Movements of Naga Hostiles

585. SHRI N. R. LASKAR:
SHRI R. BARUA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a batch of armed Naga hostiles was seen recently along the Railway track in Assam bordering Nagaland;

(b) if so, whether it is also a fact that 300 hostiles entered North Cachar Hills District of Assam during December, 1968 and fled into Nagaland after two encounters with the Indian Security forces; and

(c) whether it is also a fact that the gang committed a number of dacoities and forcibly collected taxes from villagers in the North Cachar Hills ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA):

(a) Yes Sir.

(b) Yes, Sir. Details are being furnished in answer to another Unstarred Question No. 667 in Lok Sabha today.

(c) Information is being collected and will be laid on the table of the House.

Hilton Type Hotel At Bombay

586. SHRI N. R. LASKAR:
SHRI R. BARUA:
SHRI MANIBHAI J. PATEL:
SHRI SHRI CHAND GOYAL:
SHRI P. M. SAYEED:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have approved a proposal for setting up Hilton type hotel at Bombay;

- (b) if so, the total expenditure involved;
- (c) the main features of the hotel; and
- (d) whether it will be in the public or in private sector ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) On the application of M/S. Shiv Sagar Estates Ltd., Bombay, Government have approved the terms of their collaboration with Hilton Hotels International, USA. The draft of the collaboration agreement between M/S. Shivsagar Estates and Hiltons is expected shortly for Government approval.

(b) the equity and preference share capital of the proposed company will be Rs. 200 lakhs.

(c) The proposed hotel in Bombay will be of the luxury type with 400 rooms.

(d) It will be entirely in the private sector.

Abolition of Privy Purses and Privileges of Former Rulers

587. SHRI N. R. LASKAR:
 SHRI C. K. CHAKRAPANI:
 SHRI R. BARUA:
 SHRI P. GOPALAN:
 SHRI K. ANIRUDHAN:
 SHRI UMANATH:
 SHRI YASHPAL SINGH
 SHRI A. SREEDHARAN:
 SHRI RAGHUVIR SINGH
 SHASTRI:
 SHRI S. M. BANERJEE:
 SHRI S. C. SAMANTA:
 SHRI BEDABRATA BARUA:
 SHRI K. LAKKAPPA:
 SHRI YOGENDRA SHARMA:
 DR. RANEN SEN:
 SHRI VASUDEVAN NAIR:
 SHRI RAMAVATAR SHASTRI:
 SHRI BHOGENDRA JHA:
 SHRI VISHWA NATH PANDEY:
 SHRI NATHU RAM AHIRWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have taken

any measures in regard to the abolition of privy purses and privileges of the former rulers;

- (b) if so, the details thereof;

(c) if not, the reasons for the delay and by what time a final decision is likely to be taken;

(d) whether Government have consulted the former rulers in this respect; and

- (e) if so, their reaction in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (e). As has already been stated in this House, the Government have taken a decision in principle to abolish privy purses and privileges of the Rulers of former Indian States. The measures necessary for its implementation are being worked out and it would be finalised as soon as possible. Government have also held some talks with the Rulers about the manner of implementing the decision. These talks have not concluded.

A.M.I.E. Qualified Engineering Diploma Holder

588. SHRI N. R. LASKAR :
 SHRI ONKAR LAL BERWA :
 SHRI R. BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Engineering Diploma Holders employed in Government offices and public undertakings are granted some increments or promotion on their passing the A. M. I. E. Examination;

(b) if so, the details thereof and the rules under which such benefits are granted ; and

(c) if not, the reasons for not granting any benefit to such employees on the acquiring higher qualifications ?